

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

ORDER

In partial modification of this office earlier order no. 6093-6107/Judl./Comm./N-E/KKD/Delhi/2017 dated 13.09.2017, the **Digitization Committee** of North-East District, Karkardooma Courts, Delhi, is hereby re-constituted comprising of the following Officers :-

S.No.	Name of Judicial Officer	Designation
1.	Sh. Lalit Kumar, ASJ-03/NE	Chairman
2.	Sh. Devender Kumar Garg, CMM/NE	Member
3.	Sh. Amitabh Rawat, SCJ-cum-RC/NE	Member

Note :- If the Chairman of the Committee is not available due to any reason, the next senior most member of the committee shall act as Chairman.

The Digitization Committee will supervise the digitization work on day to day basis and to ensure that sufficient numbers of records/judicial files are made available to the outsourced agency to complete the project. The Committee may obtain status of scanning of record on weekly or fortnightly basis, it can check quality of scanned documents, view and supervise the scanning process randomly to avoid inferior quality of scanning and legible preservation of data in e-format.

The Digitization Committee shall sort out the problems/issues arised in the digitization work. If the problems/issues are not sort out by the Committee, the Incharge, Digitization Cell shall inform the Nodal Officer (Computers) of this district. The Nodal Officer (Computers)/NE and the Officer Incharge (Computers), Karkardooma Courts, Delhi shall sort out the problems/issues in the digitization of the record and shall report to the undersigned. In extreme circumstances, if the matter is not sorted out, then the Chairman may refer the matter to the Centralized Computer Committee through undersigned.


(DEEPAK JAGOTRA)


District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 7181-94 /Judl./Comm./N-E/KKD/Delhi/2018

Dated : 19/11/18

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Nodal Officer, Computer Branch, Tis Hazari Courts, Delhi.
4. The Nodal Officer (Computers), North-East District, Karkardooma Courts, Delhi.
5. The Officer Incharge (Computers), Karkardooma Courts, Delhi.
6. The Judicial Officers concerned.
7. The Admn. Officer/Admn. Officers (Judl.), Administration, Filing and General Branch, North-East District, Karkardooma Courts, Delhi.
8. PRO/APRO, THC/KKD Courts, Delhi.
9. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
10. PS/Reade to the undersigned.


District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.